

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

FOR ORDER

I.A NO. 226/KB/2017

C.P (IB). NO. 150/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th May, 2017, 10.30 A.M

Name of the Company	Parker Hannifin India Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Mahua Singha, ACS

on behalf of
the IRPSingha
29/5/17

2. AKASH SHARMA, Pr. CS.

Corporate debtor

Akash Sharma
29.5.17

ORDER

Ld. Pr. CS on behalf of the IRP as well as Pr. CS on behalf of the
Corporate Debtor is present.

Order pronounced. Certified copy of the order may be issued,
if applied for, upon compliance of all requisite formalities.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)